

Notification No. G.S.R. 582(E), dated the 13th July, 1994.

[Placed in Library. For (2) and (3) See No. L.T. 2220/18/25]

(E) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 107(E), dated the 1st February, 2025, amending the Principal Notification No. G.S.R. 793(E), dated the 30th June, 2017, under sub-section (2) of Section 38 of the Central Excise Act, 1944, along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 2221/18/25]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Liquidator's Report on voluntary winding up of the Industrial Investment Bank of India (IIBI) Limited, Kolkata, West Bengal for the period from 01.10.2024 to 31.12.2024, together with the Auditor's Report on the Accounts.

(b) Review by Government of the voluntary winding up process of the above Bank, for the period from 01.10.2024 to 31.12.2024.

[Placed in Library. For (a) and (b) See No. L.T. 2222/18/25]

(c) Summary of Liquidator's Report on Voluntary Winding up process of IIBI Limited for the period from 01.10.2024 to 31.12.2024.

[Placed in Library. See No. L.T. 2541/18/25]

I. Reports and Accounts (2023-24) of various NIPER and related papers

II. Reports and Accounts (2023-24) of KRIBHCO, New Delhi; Indian Farmers Fertiliser Cooperative Limited, New Delhi and related papers

III. Report and Accounts (2023-24) of NIHFV, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE;
AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND
FERTILIZERS (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table—

I. (1) A copy (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998: -

(i) (a) Annual Report and Accounts of the National Institute of Pharmaceutical

Education and Research (NIPER), Hajipur, Bihar, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2377/18/25]

- (ii) (a) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Mohali, Punjab, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2542/18/25]

- (ii) (a) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Ahmedabad, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2543/18/25]

II. A copy (in English and Hindi) of the following papers:-

- (i) (a) Forty-fourth Annual Report and Accounts of the Krishak Bharati Cooperative Limited (KRIBHCO), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2380/18/25]

- (ii) (a) Annual Report and Accounts of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2379/18/25]

III. A copy (in English and Hindi) of the following papers: -

- (a) Annual Report of the National Institute of Health and Family Welfare

(NIHFW), New Delhi, for the year 2023-24.

- (b) Annual Accounts of the National Institute of Health and Family Welfare (NIHFW), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 2378/18/25]

Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा): महोदय, मैं विधिक मापविज्ञान अधिनियम, 2009 की धारा 52 की उप-धारा (4) के अधीन उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (1) G.S.R. 149(E)., dated the 3rd March, 2021, publishing the Legal Metrology (General) (Amendment) Rules, 2021, along with delay statement.
- (2) G.S.R. 34(E)., dated the 14th January, 2025, publishing the Legal Metrology (General) Amendment Rules, 2025.

[Placed in Library. See No. L.T. 2544/18/25]

Notifications of the Ministry of Ports, Shipping and Waterways

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Ports, Shipping and Waterways, under sub-section (2) of Section 47 of the Indian Maritime University Act, 2008:-

- (1) No. IMU/HQ/ADM/Notification/2024/02, dated the 5th December, 2024, publishing the Notifications, as mentioned therein, for general information.
- (2) No. IMU/HQ/ADM/Notification/2024/02, dated the 17th December, 2024, publishing Ordinance No. 3 of 2024 for general information.

[Placed in Library. For (1) and (2), See No. L.T. 2386/18/25]